

SEVERAL HON. MEMBERS : Together.

MR. DEPUTY-SPEAKER : I shall now put all the cut motions together to the vote of the House.

All the cut motions were put and negatived.

MR. DEPUTY-SPEAKER : I shall now put the Demands for Grants (Railways) for 1984-85 to the vote of the House. The question is :

"That the respective sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India, to defray the charges that will come in the course of payment during the year ending the 31st day of March 1985, in respect of the heads of demands entered in the second column thereof against Demand Nos. 1 to 16."

The motion was adopted.

MR. DEPUTY-SPEAKER : I shall now put the Supplementary Demands for Grants (Railways) for 1983-84 to the vote of the House.

The question is :

"That the respective supplementary sum not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending the 31st day of March, 1984, in respect of the heads of Demands entered in the second column thereof—

Demand Nos. 3 to 13."

The motion was adopted.

THE DEPUTY-SPEAKER : I shall now

put the Demands for Excess Grants (Railways) for 1981-82 to the vote of the House.

The question is :

"That the respective excess sums not exceeding the amounts shown in the third column of the Order Paper be granted to the President of India out of the Consolidated Fund of India to make good the excess on the respective grants during the year ended on the 31st day of March, 1982, in respect of the following Demands entered in the second column thereof—

Demand Nos. 4, 6, 10 and 16."

The motion was adopted.

19.38 hrs.

APPROPRIATION (RAILWAYS) BILL,* 1984

MR. DEPUTY-SPEAKER : Now the hon. Minister may seek leave of the House to introduce the Appropriation (Railways) Bill.

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the Financial year 1984-85 for the purposes of Railways.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways."

The motion was adopted.

MR. DEPUTY-SPEAKER : The Minister may now introduce the Bill.

SHRI A.B.A. GHANI KHAN CHOUHDURY : Sir, I introduce** the Bill.

MR. DEPUTY-SPEAKER : The Minister may now move that the Bill be taken into consideration.

SHRI A.B.A. GHANI KHAN CHOUHDURY : I beg to move** :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purposes of Railways, be taken into consideration."

MR. DEPUTY-SPEAKER : The motion for consideration has been moved. Now, Prof. Ajit Mehta.

प्रो० अजित कुमार मेहता (समस्तीपुर) : उपाध्यक्ष महोदय, अभी रेलवे मंत्री जी ने कहा कि रेलवे सर्विस कमिशन में जो भ्रष्टाचार है, उस की शिकायत अगर आप करें, तो हम उसकी जांच करेंगे लेकिन मेरी समझ में नहीं आता कि यह कैसे होगा क्योंकि कोई भी आदमी रिश्वत गवाह रख कर या सबूत बनाकर नहीं लेता है। ऐसे उदाहरण जब मैंने दिये, तो वहां से पत्र आया कि उस आदमी का चयन नहीं हुआ था जबकि वास्तविकता यह है कि उसने कहा कि मुझ से 10 हजार रुपये मांगे गये थे उसने बताया कि मुझे एश्योरेंस दी गई थी कि इतना रुपया आप दीजिए, तो आप को सर्विस मिल जाएगी लेकिन जब मेरे पास वह आया और मैंने उस का केस आप के पास रेफर किया, तो जबाब आया कि उसका चयन नहीं हुआ था, इसलिए यह बात नहीं उठती। जब ऐसी बात है, तो मेरी समझ में नहीं आता कि इस भ्रष्टाचार को आप कैसे दूर करेंगे अगर आपके पास जाकर शिकायत भी करें।

एक बात और कहनी थी। आप ने यह भी

कहा कि जो गाड़ियों में भीड़ रहती है, उसको भी कम करने जा रहे हैं। आप यह चाहते हैं कि छतों पर जो लोग सफर करते हैं, वे न करें। मेरा कहना यह है कि इस मामले में आप उत्तर बिहार का विशेष ध्यान रखिए। मैं आपको बताऊं कि पहले समस्तीपुर से तीन-तीन गाड़ियां हावड़ा के लिए चलती थीं और श्री भोगेन्द्र झा ने भी आपके सामने यह बात रखी थी लेकिन जब आप ने उन गाड़ियों को बन्द कर दिया और समस्तीपुर से जाने वाली गाड़ी गोरखपुर से चलने लगी, तो इससे गाड़ियों में भीड़ होगी। समस्तीपुर में खाली समस्तीपुर के ही यात्री नहीं होते बल्कि आस-पास के लोगों को भी जो सुविधा थी, वह बन्द हो गई। समस्तीपुर में दरभंगा और हसनपुर बगैरह के लोग भी आकर गाड़ी को पकड़ते हैं। आपने इस बात की परवाह नहीं की। इसलिए मेरा आग्रह यह है कि समस्तीपुर-मुजफ्फरपुर से हावड़ा के लिए और गाड़ियों की व्यवस्था आप करें और कम से कम एक गाड़ी तो और वहां से चलावें, जिससे भीड़ कम हो। केवल इच्छा मात्र से ही भीड़ कम नहीं होगी। लोगों को जाना है और गाड़ियां कम हैं, इसलिए भीड़ होगी और जब भीड़ होगी तो, टिकटलैस ट्रैवलिंग भी होगी। अगर गाड़ियों में भीड़ न रहे, तो आप टिकटलैस ट्रैवलिंग पर काबू पा सकते हैं।

एक और बात आप ने विधि व्यवस्था के बारे में कही और यह कहा कि यह राज्य सरकारों के हाथ में है, इसलिए हम इस बारे में मजबूर हैं लेकिन एक बात तो आपके काबू में है और वह यह है कि जब सेक्यूरिटी वाले लोग और रेलवे पुलिस के लोग गाड़ी से चलते हैं, तो वे फस्ट क्लास अथवा एयर-कंडीशनड डिब्बों में जाकर दखल कर लेते हैं। जब तक आप इसको नहीं रोकेंगे, तब तक यह चीज रुकने वाली नहीं है। आप दूसरे पैसेजरो के लिए कहते हैं कि टिकटलैस ट्रैवलिंग कम करें लेकिन आप के सरकारी अफसर, आपके रेलवे के असफर जो ऐसा करते हैं, तो कैसे यह कम होगा। सुरक्षा वाले लोगों का कार्य यह है कि यानियों की

सुरक्षा करके उनको ले जाएं, लेकिन यात्रियों की सुरक्षा के बदले पहले से वह अपने आराम की परवाह करते हैं और फस्ट क्लास और एयर कंडीशन डिब्बों में सीटों पर कब्जा कर लेते हैं। इस बात की तरफ आप को ध्यान देना चाहिए।

अब मैं अपने क्षेत्र की बात आप को बताता हूँ। समस्तीपुर से दानापुर तक आप समस्तीपुर एक्स-प्रेस गाड़ी चलाते हैं लेकिन उस गाड़ी के एक्सप्रेस होने का लाभ यात्रियों को नहीं मिलता है। वह एक्सप्रेस गाड़ी पैसेन्जर की गति से चलती है जब कि आप उसका पैसेन्जरों से जो किराया लेते हैं, वह एक्सप्रेस गाड़ी का लेते हैं। हमारे पास उसके जितने स्टोपेज दिए हुए हैं...

SHRI A.B.A. GHANI KHAN CHOU-DHURY : I have already said that if any members have any difficulties, they can write to me. I cannot on the spot decide anything or take any decision. It is very difficult to do it. I quite appreciate the concern of the members. But the basic difficulty is, whatever may be his grievances, I cannot take any decision here just now.

About the people of Scheduled Castes and Scheduled Tribes, what I meant is that...

(Interruptions)

MR. DEPUTY-SPEAKER : Kindly listen to him.

PROF. AJIT KUMAR MEHTA : Sir, let me make my point.

MR. DEPUTY-SPEAKER : What he says is that on further points you can write to him.

PROF. AJIT KUMAR MEHTA : That is all right. About these I have written to him several times without any result.

THE MINISTER OF CHEMICALS AND FERTILISERS (SHRI VASANT SATHE) : Now you can go and meet him.

MR. DEPUTY-SPEAKER : You try this. He has already assured you. If you

try this time, you will get a very good reply.

प्रो० अजित कुमार मेहता : मुझे दूसरे प्वाएंत्स पर बोलने दीजिए।

मेरा आपसे आग्रह है कि समस्तीपुर मंडल का कार्यक्षेत्र आपने छोटा कर दिया है। इससे वहां के व्यापारी वर्ग को बड़ी असुविधा हो गई है। अब उसे दस किलोमीटर की बजाए पचास किलोमीटर दूर सोनपुर जाने में उसका समय बर्बाद होता है। सोनपुर में ठहरने की भी कोई व्यवस्था नहीं है। हमारा आपसे आग्रह है कि समस्तीपुर मण्डल का कार्यक्षेत्र पूर्ववत् कर दिया जाए।

समस्तीपुर-दरभंगा के अवमान परिवर्तन का उद्घाटन हो चुका है लेकिन अभी वहां कोई प्रगति नहीं है।

MR. DEPUTY-SPEAKER : Yesterday also in the General Budget you had made this demand.

PROF. AJIT KUMAR MEHTA : No, Sir. I was not speaker on the General Budget.

MR. DEPUTY-SPEAKER : Yesterday you also made a demand.

प्रो० अजित कुमार मेहता : वह अलग चीज है। समस्तीपुर मेरा क्षेत्र है।

मैं आपसे आग्रह करना चाहता हूँ कि निर्मली से धरमिट्टा की दूरी केवल पांच किलोमीटर है। अगर आप कोसी पर ब्रिज बना दें तो जो आज लोगों को निर्मली और धरमिट्टा के बीच तीन सौ किलोमीटर की यात्रा करनी पड़ती है, वह यात्रा पांच किलोमीटर की रह जाएगी। इसलिए मंत्री जी इस ब्रिज को बनाने पर भी ध्यान देने की कृपा करें।

MR. DEPUTY-SPEAKER : How much time will you take ? The Minister has made a request to you.

PROF. AJIT KUMAR MEHTA : I had

requested you earlier to give me time.

MR. DEPUTY-SPEAKER : You must see him this time. Sometimes you must also cooperate with us.

प्रो० अजित कुमार मेहता : मैं रेलवे मंत्री जी से अपनी बातों पर ध्यान देने का आग्रह करता हुआ आपका धन्यवाद करता हूँ कि आपने मुझे अपनी बातें कहने का अवसर प्रदान किया।

MR. DEPUTY-SPEAKER : If we go according to the rules, then he cannot do it. In the Appropriation Bills he must raise only new points which have not been discussed in the Railway Budget.

SHRI A.B.A. GHANI KHAN CHOU-DHURY : Mr. Deputy-Speaker, Sir, I have listened to him very carefully and I will send him a reply.

MR. DEPUTY-SPEAKER : I shall now put the Motion for consideration to the vote of the House.

The question is :

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1984-85 for the purpose of Railways, be taken into consideration."

The Motion was adopted.

MR. DEPUTY-SPEAKER : The question is :

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The Motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

MR. DEPUTY-SPEAKER : The question is :

"That Clause 1, the Enacting Formula and the Title stand part of the Bill."

The Motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. DEPUTY-SPEAKER : The Minister may now move that the Bill be passed.

SHRI A.B.A. GHANI KHAN CHOU-DHURY : Sir, I beg to move :

"That the Bill be passed."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed."

The Motion was adopted.

APPROPRIATION (RAILWAYS)
NO. 2 BILL*, 1984

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUHDURY) : Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1983-84 for the purposes of Railways."

The Motion was adopted.

SHRI A.B.A. GHANI KHAN CHOU-DHURY : Sir, I introduce** the Bill.

Sir, I beg to move** :

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**Introduced/moved with the recommendation of the President.